



Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding Nos. 14964 & 14965 of 2025
Certificate No. 8910 of 2025

The Principal Officer /
Chairman & Managing Director/ CEO
All the Banks in India / All the Mutual Funds in India
NSDL/CDSL, Mumbai

Attachment Proceeding Nos. 14964 & 14965 of 2025- Release of attachment of bank accounts / lockers, Demat accounts & Mutual Fund folios

1. Whereas a Recovery Certificate No. 8910 of 2025 dated 22.09.2025 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs.10,31,000/- (Rupees Ten Lakh Thirty-One Thousand only) along with further interest, all costs, charges against **Jalaj Agarwal (PAN: AUDPA0226H)**.
2. And whereas Notices of Attachment in the above proceedings dated 23.10.2025 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter.
3. And whereas the Hon'ble Securities Appellate Tribunal vide order 09.12.2025 has accorded stay on recovery proceedings subject to deposit of 50% of the penalty amount i.e. (Rs.5,00,000/- of Rs.10,00,000/). Accordingly, in compliance of the said order, the defaulter has deposited Rs.5,00,000/- with SEBI.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts / mutual fund folios of the Defaulter attached, if any, **vide aforementioned attachment proceeding nos. 14964 & 14965 of 2025 only towards RC No. 8910 of 2025.**
5. **Whereas, Notices of Attachment issued towards any other RC(s), if any, shall continue to be in operation till further instructions from SEBI.**

Given under my hand and seal at Mumbai this 30th Day of December, 2025.

Seal

RECOVERY OFFICER

Copy to:
Jalaj Agarwal
531 Vikas Nagar,
14/2 Neemuch Cantt,
Madhya Pradesh - 458441